

The Energy Conservation (the Form and Manner for Submission of Report on the Status of Energy Consumption by the Designated Consumers) Rules, 2007

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The Energy Conservation (the Form and Manner for Submission of Report on the Status of Energy Consumption by the Designated Consumers) Rules, 2007¹

In exercise of the power conferred by clause (i) of sub-section (2) of Section 56 of the Energy Conservation Act, 2001 (52 of 2001), the Central Government, in consultation with the Bureau of Energy Efficiency, hereby makes the following rules, namely:—

1. Short title and commencement.—(1) These rules may be called the Energy Conservation (the Form and Manner for Submission of Report on the Status of Energy Consumption by the Designated Consumers) Rules, 2007.

(2) They shall come into force on the date of their publication in the Official Gazette.

2. Definitions.—(1) In these rules unless the context otherwise requires,—

(a) “Act” means the Energy Conservation Act, 2001 (52 of 2001);

(b) “Financial Year” means the year beginning on the 1st day of April and ending on the 31st March following;

²[(c) “Sector Specific Pro-forma” means the supporting pro-forma for the sectors specified in Sector F of Form 1 applicable to a designated consumer.]

(2) Words and expression used herein but not defined shall have the meanings respectively assigned to them in the Act.

3. Submission of Report on the status of energy consumption by Designated Consumer.—³[(1) Every designated consumer shall furnish in electronic form to the concerned state designated agency, a report on the status of energy consumption for the financial year ending on the 31st March of every calendar year on or before the 30th June of the said calendar year in Form 1.]

1. Ministry of Power, Noti. No. G.S.R. 174(E), dated March 2, 2007, published in the Gazette of India, Extra., Part II, Section 3(i), dated 5th March, 2007, pp. 6-10, No. 93

2. *Ins.* by G.S.R. 891(E), dated 19-11-2015 (w.e.f. 19-11-2015).

3. *Subs.* by G.S.R. 891(E), dated 19-11-2015 (w.e.f. 19-11-2015). Prior to substitution it read as:

“(1) Every designated consumer shall—

(a) submit in electronic form as well as hard copy to the designated agency, within three months, the first report on the status of energy consumption at the end of the previous financial year in Form 1 of the Annexure; and

(b) submit to the designated agency subsequent reports for each financial year in the same manner on the status of energy conservation in Form 1 of the Annexure within three months of the close of that financial year.”

⁴[(2) The details of data furnished in Form 1 shall be drawn from the Sector Specific Pro forma, applicable to a designated consumer and the applicable Sector Specific Pro forma, duly filled in, shall be annexed to Form 1.]

⁵[(3) The Bureau may prescribe different forms for different sectors having regard to the different parameters required from the designated consumers of such sectors keeping in view their characteristics or features for seeking report on the status of energy consumption from the said designated consumers of such sectors.]

4. Authentication of Data.—Every designated consumer shall ensure that all the data furnished under Rule 3 are duly authenticated by the energy manager appointed or designated by the designated consumer, the Chief Executive or his nominee authorized for the purpose before it is sent to the designated agency under Rule 3 of these rules.

⁶**[5. Supply of data to the Bureau.**—Every designated consumer shall furnish the data in electronic form, referred to in sub-rule (1) and sub-rule (2) of Rule 3, duly authenticated in the manner specified in Rule 4 of these rules, to the Bureau of Energy Efficiency.]

⁷**[FORM**

[See rule 3]

Details of information regarding total energy consumed and specific energy consumption per unit of production

Section A (General Information Details)

Sl. No.	General Details	Description	
1	Name of the Unit		
2	(i) Year of Establishment		
	(ii) Registration No. (As provided by BEE)		
3	Sector and Sub-Sector in which the Designated Consumer falls	Sector	Sub-Sector
4.	(i) Complete address of DCs Unit location (including Chief Executive's name & designation) with mobile, telephone, fax number and e-mail.		

4. Subs. by G.S.R. 891(E), dated 19-11-2015 (w.e.f. 19-11-2015). Prior to substitution it read as:
“(2) The Bureau may prescribe different forms for different sections from time to time.”

5. Ins. by G.S.R. 311(E), dt. 18-4-2019 (w.e.f. 18-4-2019).

6. Subs. by G.S.R. 891(E), dated 19-11-2015 (w.e.f. 19-11-2015). Prior to substitution it read as:

“5. *Supply of Data to the Bureau.*—(1) Every designated consumer shall also furnish the data in electronic form as well as hard copy, referred to in clauses (a) and (b) of sub-rule (1) of Rule 3 of these rules, duly authenticated, in the manner prescribed in Rule 4 of these rules, to the Bureau of Energy Efficiency.”

7. Subs. by G.S.R. 311(E), dt. 18-4-2019 (w.e.f. 18-4-2019).

	(ii) Registered Office address with telephone, fax number and e-mail.		
	(iii) Energy Manager's Name, designation, Registration No., Address, Mobile, Telephone, Fax number and e-mail.		

Section B (Production and Energy Consumption Details)

5.1	Aluminium, Cement, Chlor Alkali, Iron and Steel, Fertilizer, Pulp and Paper, Textile, and Petro-Chemical sectors notified as designated consumers			
(a)	Production details			
	Name of Products	Unit	Previous Year	Current Year
		(1)	(2)	(3)
(i)	Product 1	Tonne		
(ii)	Product 2	Tonne		
(iii)	Product 3	Tonne		
(iv)	Product (Please add extra rows in case of additional products)	Tonne		
(v)	Total Equivalent Product	Tonne		
(b)	Energy Consumption Details			
(i)	Total Electricity Purchased from Grid or Other Source	Million Kilowatt Hours		
(ii)	Total Electricity Generated	Million Kilowatt Hours		
(iii)	Total Electricity Exported	Million Kilowatt Hours		
(iv)	Total Electrical Energy Consumption	Million Kilowatt Hours		
(v)	Total Solid Fuel Consumption	Million Kilocalorie		
(vi)	Total Liquid Fuel Consumption	Million Kilocalorie		
(vii)	Total Gaseous Fuel Consumption	Million Kilocalorie		
(viii)	Total Thermal Energy Consumption	Million Kilocalorie		
(ix)	Total Energy Consumption (Thermal plus Electrical)	Tonne of Oil Equivalent (TOE)		
(x)	Total Normalized Energy Consumption (Thermal plus Electrical)	Tonne of Oil Equivalent (TOE)		
(c)	Specific Energy Consumption Details			
(i)	Specific Energy Consumption (Without Normalization)	Tonne of Oil Equivalent (TOE) per Tonne		

(ii)	Specific Energy Consumption (Normalized)	Tonne of Oil Equivalent (TOE) per Tonne		
5.2	Thermal Power Stations (Coal or Oil or Gas or others) notified as designated consumer			
(i)	Total Capacity	Megawatt		
(ii)	Unit Configuration	No. of units with their capacity		
(iii)	Annual Gross Generation	Million Kilowatt Hours		
(iv)	Annual Plant Load Factor	Percentage		
(v)	Station Gross Design Heat Rate	Kilocalorie per Kilowatt Hour		
(vi)	Station Gross Operative Heat Rate	Kilocalorie per Kilowatt Hour		
(vii)	Auxiliary Power Consumption	Percentage		
(viii)	Operative Net Heat Rate	Kilocalorie per Kilowatt Hour		
(ix)	Operative Net Heat Rate (Normalised)	Kilocalorie per Kilowatt Hour		
5.3	Petroleum Refinery notified as designated consumer			
(a)	Crude Oil Processed Details			
(i)	Throughput (Total Crude Oil Processed)	Thousand Barrels (Mbbls)		
(ii)	NRGF (Without Normalisation)			
(iii)	NRGF(Normalised)			
(b)	Energy Consumption Details			
(i)	Total Electricity Purchased from Grid/ Other Source	Million Kilowatt Hours		
(ii)	Total Electricity Generated	Million Kilowatt Hours		
(iii)	Total Electricity Exported	Million Kilowatt Hours		
(iv)	Total Electricity Consumed in the Plant	Million Kilowatt Hours		
(v)	Total Electrical Energy Consumption	Standard Refinery Fuel Tonnes		
(vi)	Total Solid Fuel Consumption	Standard Refinery Fuel Tonnes		
(vii)	Total Liquid Fuel Consumption	Standard Refinery Fuel Tonnes		

(viii)	Total Gaseous Fuel Consumption	Standard Refinery Fuel Tonnes		
(ix)	Total Thermal Energy Consumption	Standard Refinery Fuel Tonnes		
(x)	Total Steam Exported or Consumed for Non-refinery operations	Standard Refinery Fuel Tonnes		
(xi)	Total Energy Consumption (Thermal plus Electrical)	Million British Thermal Units		
(xii)	Total Normalised Energy Consumption (Thermal plus Electrical)	Million British Thermal Units		
(c)	Specific Energy Consumption Details			
(i)	Specific Energy Consumption (Without Normalisation)	Million British Thermal Units per Thousand Barrels per Energy Factor (MBN)		
(ii)	Specific Energy Consumption (Normalised)	Million British Thermal Units per Thousand Barrels per Energy Factor (MBN)		
5.4	Electricity Distribution Companies notified as designated consumer			
(a)	Energy Input Details			
(i)	Input energy purchase	Million Kilowatt Hours		
(ii)	Net input energy (at DISCOM Periphery after adjusting the transmission losses and energy traded)	Million Kilowatt Hours		
(iii)	Total Energy billed (is the Net energy billed, adjusted for energy traded)	Million Kilowatt Hours		
(b)	Transmission and Distribution loss Details	Million Kilowatt Hours		
		Percentage		
5.5	Railways units notified as designated consumer			
5.5.1	Zonal Units Notified as designated consumers			
(a)	Gross Tonne Kilometrage			
(i)	Gross Tonne Kilometrage (For Diesel-Passenger)	Gross Tonnage Kilometre		
(ii)	Gross Tonne Kilometrage (For Diesel-Goods)	Gross Tonnage Kilometre		
(iii)	Gross Tonne Kilometrage (For Electrical-Passenger)	Gross Tonnage Kilometre		

(iv)	Gross Tonne Kilometrage (For Electrical-Goods)	Gross Tonnage Kilometre		
(b)	Energy Consumption Details			
(i)	Diesel Consumption for Gross Tonne Kilometrage (for Passenger)	Kilolitre		
(ii)	Diesel Consumption for Gross Tonne Kilometrage (for Goods)	Kilolitre		
(iii)	Electricity Consumption for Gross Tonne Kilometrage (for Passenger)	Million Kilowatt Hours		
(iv)	Electricity Consumption for Gross Tonne Kilometrage (for Goods)	Million Kilowatt Hours		
(c)	Specific Energy Consumption Details			
(i)	Specific Energy Consumption of Diesel for Passenger (Without Normalisation)	Litre per 1000 Gross Tonnage Kilometre		
(ii)	Specific Energy Consumption of Diesel for Goods (Without Normalisation)	Litre per 1000 Gross Tonnage Kilometre		
(iii)	Specific Energy Consumption of Electrical for Passenger (Without Normalisation)	Kilowatt Hour per 1000 Gross Tonnage Kilometre		
(iv)	Specific Energy Consumption of Electrical for Goods (Without Normalisation)	Kilowatt Hour per 1000 Gross Tonnage Kilometre		
(v)	Specific Energy Consumption of Diesel for Passenger (With Normalisation)	Litre per 1000 Gross Tonnage Kilometre		
(vi)	Specific Energy Consumption of Diesel for Goods (With Normalisation)	Litre per 1000 Gross Tonnage Kilometre		
(vii)	Specific Energy Consumption of Electrical for Passenger (With Normalisation)	Kilowatt Hour per 1000 Gross Tonnage Kilometre		
(viii)	Specific Energy Consumption of Electrical for Goods (With Normalisation)	Kilowatt Hour per 1000 Gross Tonnage Kilometre		
5.5.2	Railway Production Units Notified as designated consumer			
(a)	Production Details			
(i)	Total Major Production	No of units		
(ii)	Total Minor Production	No of units		
(iii)	Total Other Product-1	No of units		

(iv)	Total Other Product-2	No of units		
(v)	Total Other Product-3	No of units		
(vi)	Product (Please add extra rows in case of additional products)	No of units		
(vii)	Total Equivalent Product	No of Equated Units		
(b)	Energy Consumption Details			
(i)	Total Electricity Purchased from Grid or Other Source	Million Kilowatt Hours		
(ii)	Total Electricity Generated	Million Kilowatt Hours		
(iii)	Total Electricity Exported	Million Kilowatt Hours		
(iv)	Total Electrical Energy Consumption	Million Kilowatt Hours		
(v)	Total Solid Fuel Consumption	Million Kilocalorie		
(vi)	Total Liquid Fuel Consumption	Million Kilocalorie		
(vii)	Total Gaseous Fuel Consumption	Million Kilocalorie		
(viii)	Total Thermal Energy Consumption	Million Kilocalorie		
(ix)	Total Energy Consumption (Thermal plus Electrical)	Tonne of Oil Equivalent		
(x)	Total Normalised Energy Consumption (Thermal plus Electrical)	Tonne of Oil Equivalent		
(c)	Specific Energy Consumption Details			
(i)	Specific Energy Consumption (Without Normalisation)	Kilogram of Oil Equivalent per Equivalent Unit		
(ii)	Specific Energy Consumption (Normalised)	Kilogram of Oil Equivalent per Equivalent Unit		
5.6	Commercial Building or establishments - Hotels notified as designated consumer			
(a)	Building Area			
(i)	Total Built up area	m2		
(ii)	Air-conditioned area	m2		
(iii)	Non-Airconditioned area	m2		
(iv)	Gross Floor area	m2		
(v)	Public area	m2		
(vi)	Service area	m2		
(vii)	Covered Parking Area	m2		

(b)	Energy Consumption Details			
(i)	Total Electricity Purchased from Grid or Other Source	Kilowatt Hour		
(ii)	Total Electricity Generated	Kilowatt Hour		
(iii)	Total Electrical Energy Consumption	Kilowatt Hour		
(iv)	Total Solid Fuel Consumption	Million Kilocalorie		
(v)	Total Liquid Fuel Consumption	Million Kilocalorie		
(vi)	Total Gaseous Fuel Consumption	Million Kilocalorie		
(vii)	Total Thermal Energy Consumption	Million Kilocalorie		
(viii)	Total Normalised Energy Consumption (Thermal plus Electrical)	Tonne of Oil Equivalent		
(c)	Specific Energy Consumption Details			
(i)	Specific Energy Consumption (Without Normalisation)	Tonne of Oil Equivalent per 1000 m ² per year		
(ii)	Specific Energy Consumption (Normalised)	Tonne of Oil Equivalent per 1000 m ² per year		

Section C (Sector-wise as well as sub-sector wise pro-forma details)

6.	Name of the Sector	Sub-Sector	Pro-forma in which the details to be furnished
(i)	Aluminium	Refinery or Smelter	Sa ₁
		Cold Rolling Sheet	Sa ₂
(ii)	Cement	Cement	Sb
(iii)	Chlor-Alkali	Chlor-Alkali	Sc
(iv)	Fertilizer	Fertilizer	Sd
(v)	Iron and Steel	Integrated Steel	Se ₁
		Sponge Iron	Se ₂
(vi)	Pulp and Paper	Pulp and Paper	Sf
(vii)	Textile	Composite	Sg ₁
		Fiber	Sg ₂
		Spinning	Sg ₃
		Processing	Sg ₄
(viii)	Thermal Power Plant	Thermal Power Plant (Coal or Oil or Gas)	Sh
(ix)	Petroleum Refinery	Petroleum Refinery	Si

(x)	Electricity Distribution Companies	Discoms	Sj
(xi)	Railways	Zonal Railways	Sk ₁
		Production	Sk ₂
(xii)	Commercial Building	Hotels	Sl

Note: All Sector Specific Pro-forma, details of which are given above, are available on the Bureau of Energy Efficiency's official website.

I/we undertake that the information supplied in this Form and Sector Specific Pro-forma is accurate to the best of my knowledge and the data furnished in this Form has been adhered to the data given in the concerned Sector Specific Pro-forma.

Signature

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Name of the Energy Manager

Registration number

Authorised Signatory and seal

Name:

Designation:

Name of the Designated Consumers:

Address:]
